

फॉ./सं .F. No. A-12026/21/2020-CA Cell
भारत सरकार/Government of India
वित्त मंत्रालय/Ministry of Finance
राजस्व विभाग/Department of Revenue
सक्षम प्राधिकारी सेल/Competent Authority Cell

Room No.245A, North Block,
New Delhi, the 01st October, 2021.

VACANCY CIRCULAR

Subject:- Filling up the post of Joint Commissioner in the Office of the Competent Authority and Administrator (SAFEMA & NDPSA), New Delhi on deputation basis – Regarding

It is proposed to fill up one vacancy of Joint Commissioner in the Office of the Competent Authority and Administrator, New Delhi on deputation basis.

2. As per Recruitment Rules, the post of Joint Commissioner, in the Office of the Competent Authority is classified as General Central Service, Group 'A' Gazetted, Non-Ministerial. The pay scale is Rs.15600-39100 with grade pay Rs.7600, pay level – 12 (7th CPC). The method of recruitment is by deputation. Grades from which deputation is to be made are:

Officers under the Central Government:

- (i) Holding analogous posts on a regular basis in the present cadre or department; or
- (ii) with five years' service in the grade rendered after appointment thereto on regular basis in the scale of pay Rs.15600-39100 with grade pay Rs.6600, pay Level – 11 (7th CPC) or equivalent in the parent cadre or department; and
- (iii) Possessing 10 years' experience in enforcement of regulatory laws or investigation of offences and collection of intelligence relating thereto.

(Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed four years. The maximum age limit for appointment by deputation shall not exceed 56 years as on the closing date of receipt of application).

3. Officers fulfilling the above mentioned eligibility criteria may send their application to the undersigned along with Bio-data in the prescribed pro forma through proper channel along with Cadre Clearance, Vigilance Clearance, No Major Minor Penalty Certificate during the last 10 years, Integrity Certificate, Agreed List Status (wherever applicable), History of Posting, Certified copies of ACR/APAR for the last 05

P.T.O.

From pre-page:-

years to the undersigned at Room No. 51-II, Department of Revenue, Ministry of Finance, North Block, New Delhi-110001 within 45 days of publication of the advertisement in the Employment News. Further information is available at website: dor.gov.in.

Encl: As above

(S. Bhowmick)

Under Secretary to the Government of India

Tel. No. 23095369

To

1. All Ministries/Departments.
2. Competent Authorities (SAFEMA/NDPSA), Delhi/Kolkata/ Mumbai/ Chennai.
3. Registrar, Appellate Tribunal, New Delhi.
4. DGIT(HRD), CBDT, 2nd Floor, Gate no. 1, Jawahar Lal Nehru Stadium, New Delhi – 110003 with the request to forward the applications to CA Cell, along with cadre and vigilance clearance and ACRs/APARs for the last 5 years etc.
5. Enforcement Directorate, 6th Floor, Lok Nayak Bhawan, Khan Market, New Delhi-110003.
6. Central Bureau of Narcotics, Narcotics Commissioner of India, 19, The Mall, Morar, Gwalior-474006.
7. US(Ad.II), CBEC with the request to forward the applications to CA Cell, along with cadre and vigilance clearance and ACRs/APARs for the last 5 years etc.
8. US(Ad.VI), CBDT with the request to forward the applications to CA Cell, along with cadre and vigilance clearance and ACRs/APARs for the last 5 years etc.
9. Directorate of Revenue Intelligence, D Block, I. P. Bhawan, I. P. Estate, New Delhi-110002.
10. Narcotics Control Bureau, Ministry of Home Affairs, West Block no.1, Wing no.5, R.K. Puram, New Delhi-110066.
11. Director General, Central Reserve Police Force, CGO complex, Lodhi Road, New Delhi.
12. Director General, Central Industrial Security Force, Block no. 13, CGO Complex, Lodhi Road, New Delhi.
13. Director General, Assam Rifles Shillong-10 through LOAR, Room No.171, North Block, New Delhi.
14. Director General, Indian Tibet Boarder Police, Block No.2, CGO Complex, New Delhi.
15. Director General, Sashtra Seema Bal, East Block 5, R. K. Puram, New Delhi.
16. Director General, National Security Guard, Mehram Nagar, Palam Colony, near Domestic Airport, New Delhi-110037.
17. Webmaster, CBIC, Directorate of Systems, New Delhi for hosting this O.M. on the website of CBIC.
18. Webmaster, CBDT, Room No. 7008, Aayakar Bhawan, Vaishali, Ghaziabad. U.P. for hosting this O.M. on the website of CBDT.
19. Computer Cell for hosting the vacancy circular on the website of Deptt. of Revenue.

BIO-DATA

APPLICATION FOR THE POST OF JOINT COMMISSIONER IN THE OFFICE OF
THE COMPETENT AUTHORITY & ADMINISTRATOR (SAFEMA & NDPSA),
NEW DELHI

1. Name of the Applicant:
2. Date of Birth:
3. Date of Retirement:
4. Educational Qualification:
5. Present Post held, date from which
Held:
6. Whether ad-hoc or regular:
7. Scale of pay, Basic Pay and Grade Pay:
8. Experience in the subject field:
9. Brief service particulars:
10. Nature of duties performed in brief:
11. History of Posting:
12. Whether belongs to SC/ST:
13. Remarks/Any other information:

Signature of the applicant with date
Tel/Fax No.
(Office)
(Mobile)

Certificate by Parent Office:

The information furnished by the candidate has been verified from the records and is found correct.

Signature
With rubber stamp